

MENTIONING REPORT COURT NO 09

Date : 18/04/2022

Sl.No.	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P.	54/22	List if Defect free
2	Cr.M.P.	959/22	List if Defect free
3	Cr.M.P.	563/22	List if Defect free
4	Cr.M.P.	880/22	List if Defect free
5	Cr.M.P.	1684/21	List if Defect free
6	Cr.M.P.	1730/20	List if Defect free
7	Cr.M.P.	3090/21	List if Defect free
8	Cr.M.P.	475/22	List if Defect free
9	Cr.M.P.	461/21	List if Defect free
10	Cr.M.P.	711/21	List if Defect free
11	Cr.M.P.	977/22	List if Defect free
12	Cr.M.P.	61/22	List if Defect free
13	Cr.M.P.	966/22	List if Defect free
14	Cr.M.P.	470/20	19/04/2022
15	Cr.M.P.	2899/17	19/04/2022
16	Cr.M.P.	116/18	19/04/2022
17	Cr.M.P.	3374/18	19/04/2022
18	Cr.M.P.	2291/21	04/05/2022
19	Cr.M.P.	660/20	04/05/2022
20	Cr.M.P.	832/18	06/05/2022
21	Cr.M.P.	1881/19	06/05/2022
22	Cr.M.P.	2671/21	13/05/2022
23	Cr.M.P.	997/21	13/05/2022
24	Cr.M.P.	1259/21	13/05/2022
25	Cr.M.P.	1437/21	08/06/2022
26	Cr.M.P.	2240/21	15/06/2022
27	Cr.M.P.	260/16	List as per age of Case
28	Cr.M.P.	112/21	List along with I.A.
29	Cr.M.P.	1553/16	List along with I.A.
30	Cr.M.P.	2618/18	List along with I.A.
31	W.P.(Cr.)	404/21	28/04/2022
32	W.P.(Cr.)	412/18	06/05/2022
33	W.P.(Cr.)	127/21	10/06/2022
34	Cont.(Cvl.)	816/21	06/05/2022 If Ready
35	Cont.(Cvl.)	814/21	06/05/2022 If Ready
36	Cont.(Cvl.)	788/21	06/05/2022 If Ready

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 18-04-2022 TILL 03:30 PM				
SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	W.P.(T).	926/2022	Allowed for 20-04-2022	
2	W.P.(T).	927/2022	Allowed for 20-04-2022	
3	W.P.(T).	955/2022	Allowed for 20-04-2022	
4	W.P.(T).	986/2022	Allowed for 20-04-2022	
5	W.P.(T).	979/2022	Allowed for 20-04-2022	
6	W.P.(T).	1282/2022	Allowed for 20-04-2022	
7	WPT	903/2022	Allowed for 20-04-2022	
8	WPT	933/2022	Allowed for 20-04-2022	
9	WPT	855/2022	Allowed for 20-04-2022	
10	WPT	897/2022	Allowed for 20-04-2022	
11	WPT	974/2022	Allowed for 20-04-2022	
12	WPT	2891/2021	PENDING	Allowed for 21-04-2022
13	WPT	3560/2020	PENDING	
14	CR.A(SJ)	195/2022	Allowed for 22-04-2022	
15	CR.A(SJ)	196/2022	Allowed for 22-04-2022	
16	CR.A(SJ)	143/2022	PENDING	
17	CMP	750/2019	PENDING	

	COURT NO 13 MENTIONING REPORT ,18-04-22	
1	FILING NO 2493/22	20 April 2022
2	WPC1726/22	21 April 2022
	WPC1727/22	21 April 2022
	WPC1728/22	21 April 2022
3	WPC1647/22	25 April 2022
4	WPC1141/22	AFTER 02 WEEK
5	WPC207/22	AFTER 02 WEEK
6	WPC166/22	AFTER 02 WEEK
7	WPC3952/21	AFTER 02 WEEK
8	WPC4935/18	AFTER 02 WEEK
9	WPC4137/17	AFTER 04 WEEK
	WPC4135/17	AFTER 04 WEEK
	WPC4134/17	AFTER 04 WEEK
10	WPC3848/21	AFTER 04 WEEK
11	WPC706/22	AFTER 04 WEEK
12	WPC4159/20	AFTER 06 WEEK
13	WPC1480/19	AFTER 06 WEEK
14	WPC3264/21	AFTER 06 WEEK
15	WPC3758/19	AS PER LAST JUDICIAL ORDER
16	WPC5520/18	AS PER LAST JUDICIAL ORDER
17	WPC5378/21	AFTER SUMMER VACATION
18	WPC6545/18	AFTER SUMMER VACATION
19	WPC1403/22	AFTER SUMMER VACATION
20	WPC3569/20	USUAL COURSE
21	WPC2052/19	USUAL COURSE
22	WPC1324/22	NOT LEGIBLE
23	CMP 76/22	22 April 2022
24	CMP62/22	28 April 2022
25	CONT C 901/21	06 May 2022
26	CMP 42/22	AFTER 02 WEEK
27	CMP403/21	AFTER 02 WEEK
28	CONT C 607/21	AFTER 02 WEEK
29	WPC3887/21	26 April 2022
30	WPC1590/22	AFTER 02 WEEK
31	WPC4915/18	NO CONSENT FROM OPPOSITE PARTY